

HIGH COURT OF DELHI
Shershah Road, New Delhi

①

No. 4103 /DHC/Gaz./G-3/2022

Dated: 26/07/2022

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Principal District & Sessions Judge (HQs),
Tis Hazari Courts,
Delhi.

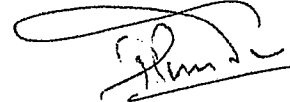
Sub: Providing of sign language interpreters at meetings/seminars/workshops organized by the Ministers/Department - reg.

Sir,

I am directed to forward herewith a copy of letter dated 16.06.2022 alongwith enclosures received from Mr. R.C. Ahuja, Under Secretary to the Government of India, Ministry of Law and Justice, Department of Justice, on the above subject, for information and necessary action at your end.

Yours Sincerely,

Encl: As above



(Surender Pal)
Deputy Registrar (Gazette-IB)
for Registrar General

Man. I / I / III
1. 6885/1000
27/07/22

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS), DELHI

No. 35872-950 /Misc/JudL./2022

Dated **16 SEP 2022**

- Copy forwarded alongwith its enclosures for information & necessary action, if any to :
1. Ld. Principal District & Sessions Judges, all court complex, Delhi New Delhi.
 2. The Officer Incharge, all branches (Central), THC, Delhi.
 3. The R&I Branch for uploading on LAYERS.

(MUKESH KUMAR GUPTA)
Addl. District & Sessions Judge/
Officer Incharge, Judicial Branch (Central)
For, Principal District & Sessions Judge (Hqs), Delhi

16 SEP 2022

F.No. N-17/3/2018-NM (Part) (e-file 3807)

Government of India
Ministry of Law and Justice
Department of Justice

Jaisalmer House, 26-Mansingh Road,
New Delhi - 110 011.
Dated: the 16th June. 2022

To

Registrar Generals,
All High Courts

Subject: Providing of sign language interpreters at meetings/seminars/workshops organized by the Ministers/ Departments - reg.

Sir/ Madam,

I am directed to forward a copy of Office Memorandum no. 15011/73/2019-Jus (AU) (5917) dated 13.06.2022 from Administration Section, Department of Justice along with a copy of D.O. Letter no. 29/06/2022-DD-III dated 02.06.2022 from Secretary, Ministry of Social Justice & Empowerment on the subject cited above, for information and kind compliance in the matter. An action taken report may please be sent.

- 2. This issues with the approval of competent authority.

Yours sincerely,

(R.C. Ahuja)

Under Secretary to the Government of India

Encl: As above.

Copy for information

- 1. Law Secretaries, All State Governments.
- 2. Under Secretary (Admin), DoJ.

OS/D 13/7/2022

JR (6793-7B) 54
D.J. (527D) 14.7.2022

16/03/RV
13/07/2022

GENERAL RECEIPT
High Court of Delhi
20 JUN 2022
RB from Exm-2 on 7/7/22
5328
Receipt No. 1624

THE HIGH COURT OF DELHI
(Judicial Receipt Section)
20 JUN 2022
Diary No. 11827

DELHI HIGH COURT

Gazette Branch

Diary No. 2080

Dated 14/07/22

14/7/22

AJ (527B)
14/7/22

AP/62-10
14/7/22



1.190.13011/13/2019-Jus (AU) (5917)

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Government of India
Ministry of Law & Justice
Department of Justice
(Administration Section)

Jaisalmer House, 26 Man Singh Road
New Delhi-110011
Dated: 13/06/2022

OFFICE MEMORANDUM

Sub: Providing of sign language interpreters at meetings/seminars/workshops organized by the Ministries/Departments - reg.

The undersigned is directed to forward herewith a copy of Secretary, D/o Department of Empowerment of Persons with Disability's D.O.letter No.29/06/2022-DD-III dated 02.06.2012 on the above mentioned subject.

2. It is requested that instructions for providing of sign language interpreters at meetings/seminars/workshops organized by the Department may be kept in mind, while organizing such meetings/seminars/workshops. The Divisions dealing with National Judicial Academy and NALSA may bring these instructions to the notice of respectively bodies.

3. This issues with the approval of the competent authority

(R.S. Sidhu)
Under Secretary (Administration)
Tele/FAX. No. 23072137
Email: sidhu.rajender@nic.in

To

- 1-3 JS (GRR)/JS (PPP)/JS (NKG)
- 4. Shri Narayan Prasad, DS (Appointments Division)

12/14/6
JS(NKG)
DS(JR)

For n.a & compliance plz.

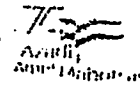
US(NKG)

OB(NM)

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14/06

अंजली भावड़ा, शा.प्र.रो.
सचिव

Anjali Bhawra, IAS
Secretary



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भारत सरकार
सामाजिक न्याय और अधिकारिता मंत्रालय
दिव्यांगजन सशक्तिकरण विभाग
Government of India
Ministry of Social Justice & Empowerment
Department of Empowerment of Persons with Disabilities
(Divyangjan)

D.O. No. 29-06/2022-DD-III

02nd June, 2022

Dear Secretary,

Kindly refer to the DO Letter No. 38-02/2018-DD-III dated 20th September 2018 from my predecessor requesting provision of sign language interpreter at meetings/seminars/workshops organized by the Ministries/Departments in compliance of the provisions of the Rights of Persons with Disabilities Act, 2016 (copy enclosed). Hon'ble Minister, Social Justice and Empowerment has also written to Hon'ble Ministers of Central Ministries on 8th October, 2021 requesting for using the services of sign language interpreter at meetings/seminars/workshops organized by the Ministries/Departments. (copy enclosed).

2. The Rights of Persons with Disabilities Act, 2016 mandates the appropriate Government to create barrier free environment for persons with disabilities in physical infrastructure, transport, information and communication technology and other facilities and services. It is, therefore, incumbent upon the Government to ensure that all public information relating to each sector is accessible to all categories of the persons with disabilities including persons with hearing impairment. Since sign language is one of the preferred modes of communication for persons with hearing impairment, it will be in the proper fitness of things for making provisions of sign language interpretation in every meeting/seminar/workshop including press briefing, being organized by the Ministries/Departments/their organizations.

3. I would like to inform you that the Government has set up Indian Sign Language Research and Training Centre (ISLRTC) for the purpose of promoting the use of sign language in the country. The Ministries/Departments may take technical support of this Institute for the provisioning of Sign language interpretation at their meetings/seminars workshops/press briefings

4. I shall be grateful if you kindly issue appropriate instructions to all concerned including the organizations under your administrative control to ensure availability of sign language interpretation during meetings/seminars/workshops/press briefings. Action taken in this regard may kindly be intimated to this Department.

With deep regards.

Yours Sincerely.

(Anjali Bhawra)

To
The Secretaries of all the Central Ministries/Departments

Encl: As above

Regarding availability of Sign Language Interpretation during meetings/seminars/workshops

From: DK Panda <panda.dk@gov.in>

Subject: Regarding availability of Sign Language Interpretation during meetings/seminars/workshops

Sat, Jun 04, 2022 03:49 PM

1 attachment

To: Manoj Ahuja <Secy-agri@nic.in>, Mr Atul Chaturvedi <secyahd@nic.in>, chairman@dae.gov.in, RAJESH KOTECHEA <secy-ayush@nic.in>, Office of Secretary (C&PC) <sec.cpc@nic.in>, Ms S. Aparna <secy-pharma@nic.in>, secy moca <secy.moca@nic.in>, Anil Kumar Jain <secy.moc@nic.in>, Commerce Secretary Office <csoffice@nic.in>, Secy DPIIT <secy-jpp@nic.in>, K Rajaraman <secy-dot@nic.in>, ROHIT KUMAR SINGH <secy-ca@nic.in>, Mr Sudhanshu Pandey <secy-food@nic.in>, Gyanesh Kumar <secy-coop@gov.in>, Raj Kumar <sdpns@nic.in>, Shri B. Anand <secyeshw@nic.in>, DEFENCE SECRETARY <defsecy@nic.in>, Mr Lok Ranjan <secydoner@nic.in>, Dr M Ravichandran <secretary@moes.gov.in>, Ms Anita Karwal <secy.sel@nic.in>, K. Sanjay Murthy <secy.dhe@nic.in>, Secretary MeitY <secretary@meit.gov.in>, Ms Leena Nandan <secy-moef@nic.in>, SAURABH KUMAR <secy-east@mea.gov.in>, Dammu Ravi <secyer@mea.gov.in>, Shri Ali R. Rizvi <secy-dpe@nic.in>, Dr. Dharmendra Singh Gangwar <secybm@nic.in>, Secy-ol. <secy-ol@nic.in>, Secretary Iscs <secy-iscs@nic.in>, Ajay Kumar Bhalia <hshso@nic.in>, Manoj Joshi <secyurban@nic.in>, Apurva Chandra <secy.inb@nic.in>, Secretary DIPAM <secydivest@nic.in>, Shri Pankaj Kumar <secy-mowr@nic.in>, Ms. Vini Mahajan <secydws@nic.in>, O/o Secy Labour Employment <secy-labour@nic.in>, Shri S.K.G Rahate <secy-jus@gov.in>, Bidyut Behari Swain <secretary-msme@nic.in>, Alok Tandon <secy-mines@nic.in>, Secretary (Minority Affairs) <secy-mma@nic.in>, Mr. Indu Shekhar Chaturvedi <secy-mnre@nic.in>, Mr Sunil Kumar <secy-mopr@nic.in>, Gyanesh Kumar <secympa@nic.in>, Office of Secretary, Personnel <secy_mop@nic.in>, Shri V. Srinivas <secy-arpg@nic.in>, Secy PNG <sec.png@nic.in>, Office of Secretary Ports Shipping and Waterways <secyship@nic.in>, Shri Alok Kumar <secy-power@nic.in>, SECRETARY MORTH <Secy-road@nic.in>, Mr Nagendra Nath Sinha <secyrd@nic.in>, SECRETARY DST <dstsec@nic.in>, Dr Rajesh S Gokhale <secy@dbt.nic.in>, Director General CSIR <dgcsir@csir.res.in>, Mr R. Subrahmanyam <secywel@nic.in>, Secretary NCSC <secretary-ncsc@nic.in>, chairman@isro.gov.in, Dr(Mr) G P Samanta <secretary@mospi.gov.in>, Sanjay Singh <secy-steel@nic.in>, Secretary Textiles <secy-textiles@nic.in>, Secretary Tourism <sectour@nic.in>, Lakshmi Naryain <secy-tribal@nic.in>, Mr Indevar Pandey <secy.wcd@nic.in>, SUJATA CHATURVEDI <secy-sports@nic.in>, Secretary Youth Affairs <secy-ya@nic.in>, Dr. Niten Chandra, Law Secretary <secylaw-dla@nic.in>, Secretary LD <secyoffice-ld@gov.in>, Dr. Ausaf Sayeed <secycpv@mea.gov.in>, Shri Ajay Seth <secy-dea@nic.in>, T.V. Somanathan <secyexp@nic.in>, Shri Tarun Bajaj Secretary DOR <rsecy@nic.in>, Sanjay Malhotra <secy-is@nic.in>, Secretary MoFPI <secy.mofpi@nic.in>, Mr Rajesh Bhushan <secyhfw@nic.in>, Prof. Balram Bhargava <balram.bhargava@gov.in>, Arun Goel <shloff@nic.in>

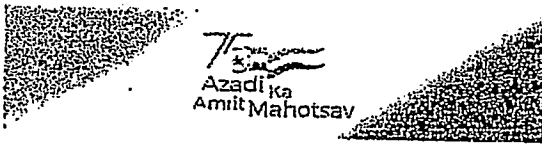
Cc: Ms. Anjali Bhawra <secretaryda-msje@nic.in>, Rajesh Yadav, JS-DEPWd <jsda-msje@nic.in>, Mrityunjay Jha <mrityunjay.jha@nic.in>, depwdlegal@gmail.com

Respected Madam/Sir,

Please find attached DO letter from Secretary, DEPwD on the above noted subject.

Regards

D.K. Panda
Under Secretary
Department for Empowerment of Persons with Disabilities,
Ministry of Social Justice & Empowerment
Antyodaya Bhawan, New Delhi.
Tel:011-24369059





D. O. No. 22-02/2018-DDNY

20th September, 2018

Dear Shri Rajiv Kumar,

As you are aware, the Government has enacted the Rights of Persons with Disabilities Act, 2016 which came into force from 19.04.2017. The Act recognises sign language as a means of communication which is especially useful while communicating to the persons with hearing impairment.

2. As per the provisions of the above Act, it is incumbent upon the Government to create a barrier free environment for persons with disabilities not only in respect of built environment but also in the area of transportation, ICT system and other facilities and services. As such it is incumbent upon all the Ministries/Departments to take steps in this direction so that all information is available in accessible format for the use of all categories of PwDs.

3. Further, with a view to reach out to the persons with hearing impairment it would be appropriate if sign language interpretation is made available in all Government meetings/seminars/workshops organised by the Ministries/Departments. It may be noted that the Department has established Indian Sign Language Research and Training Centre at New Delhi, dedicatedly for the purpose of promoting use of sign language in the country and supporting technical assistance for provisioning of sign language interpretation in all such Government meetings/seminars/workshops.

4. I shall be grateful if you kindly issue appropriate instructions to all the autonomous bodies, public sector undertakings, attached and subordinate offices under your administrative control as well as within your Ministry/Department to make arrangements for sign language interpreters in all Government meetings/seminars/workshops.

With regards,

Yours sincerely,

Shakuntala D. Gadhlin
(Shakuntala D. Gadhlin)

To
Secretaries of all Central Ministries/Departments

शकुन्तला डी.डी. गामलिन, शा.प्र.सं.
नमि, नमि, नमि, नमि-110 003
Sik Pkdr PL Dnyandan Antyodaya Bhawan,
UDS Complex, Lodi Road, New Delhi- 110 003



Tel: 011-23860087
Fax: 011-23860085
E-mail: secretatyda-mej@nic.in



सत्यमेव जयते

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JS (Coord)

Office of the	Minister
Dy. No.	2916-VI
Date	4-10-2021

सितंबर, 2021
8 अक्टूबर

आदरणीय श्री राज नाथ सिंह जी,

सरकार ने दिव्यांगजन अधिकार अधिनियम (RPwD), 2016 को अधिनियमित किया है जो 19.04.2017 से लागू हुआ है। अधिनियम की धारा 42, के अनुसार सरकार द्वारा यह सुनिश्चित करने के लिए कदम उठाना है कि ऑडियो, प्रिंट और इलेक्ट्रॉनिक मीडिया में उपलब्ध सभी सामग्री सुलभ प्रारूप में हो और ऑडियो विवरण, सांकेतिक भाषा की व्याख्या और क्लोज कैप्शनिंग के साथ दिव्यांगों का इलेक्ट्रॉनिक मीडिया तक पहुंच हो।

2. श्रवण बाधितों के लिए सुगम्यता को बढ़ावा देने के लिए, सरकार ने सितंबर, 2015 में इस मंत्रालय के अंतर्गत दिव्यांगजन सशक्तिकरण विभाग के प्रशासनिक नियंत्रण में एक स्वायत्त निकाय के रूप में भारतीय सांकेतिक भाषा अनुसंधान एवं प्रशिक्षण केंद्र (ISLRTC), नई दिल्ली की स्थापना की। केंद्र का मुख्य उद्देश्य भारतीय सांकेतिक भाषा में प्रयोग, शिक्षण और अनुसंधान के लिए जनशक्ति का विकास करना है।

3. संयुक्त राष्ट्र ने 23 सितंबर को अंतर्राष्ट्रीय सांकेतिक भाषा दिवस के रूप में घोषित किया है। आईएसएलआरटीसी, नई दिल्ली हर वर्ष सांकेतिक भाषा दिवस मनाता है; जिसका मुख्य उद्देश्य आम जनता को भारतीय सांकेतिक भाषा के महत्व और श्रवण बाधितों के लिए सूचना और संचार पहुंच के बारे में जागरूक करना है। सांकेतिक भाषा न केवल शिक्षा में महत्वपूर्ण भूमिका निभाती है; बल्कि यह श्रवण बाधितों के लिए रोजगार और व्यावसायिक प्रशिक्षण में भी महत्वपूर्ण भूमिका निभाती है।

4. श्रवण बाधितों के लाभ के लिए मेरे मंत्रालय द्वारा आयोजित किए जा रहे अधिकांश कार्यक्रमों की भारतीय सांकेतिक भाषा (आईएसएल) में व्याख्या की



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जाती हैं। 23 सितंबर, 2021 को आयोजित सांकेतिक भाषा दिवस के कार्यक्रम की भी आईएसएल में व्याख्या की गई और मुझे आईएसएल व्याख्या के माध्यम से कुछ श्रवण बाधित पुरस्कृत छात्रों के साथ बातचीत करने का अवसर मिला।

5. मेरा मानना है कि यह श्रवण बाधितों के लिए काफी उपयोगी होगा यदि मंत्रालयों/विभागों द्वारा आयोजित सभी सरकारी बैठकों/संगोष्ठियों/कार्यशालाओं में आईएसएल व्याख्या उपलब्ध कराई जाए। यह सुनिश्चित करेगा कि श्रवण बाधितों को सरकार की सभी योजनाओं और कार्यक्रमों का लाभ प्राप्त हो सके। आईएसएल आरटीसी, नई दिल्ली सरकारी बैठकों/संगोष्ठियों/कार्यशालाओं में आईएसएल दुभाषियों को उपलब्ध कराने के लिए आवश्यक तकनीकी सहायता प्रदान करता है।

6. मैं आपका आभारी रहूंगा, यदि आप कृपया अपने मंत्रालय/विभाग के साथ-साथ अपने प्रशासनिक नियंत्रण के अंतर्गत सभी स्वायत्त निकायों/सार्वजनिक क्षेत्र के उपक्रमों और अधीनस्थ कार्यालयों की सभी सरकारी बैठकों/सेमिनार/कार्यशालाओं में आईएसएल दुभाषियों की व्यवस्था करने के लिए उचित निर्देश जारी करें, ताकि हमारी सरकार के समावेशी दृष्टिकोण को आगे बढ़ाया जा सके।

सादर,

भवदीय

(डॉ. वीरेंद्र कुमार)

श्री राज नाथ सिंह जी,
माननीय रक्षा मंत्री,
भारत सरकार,
साउथ ब्लॉक, नई दिल्ली।

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